

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 133/15	IA 191/17 on TP 15/17	For filing objection on IA	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Samarth
Shreedhar


Petitioner

LAISL

ORDER

Counsel for Operational Creditor is present. No representation for Corporate Debtor. IA 191/17 is taken up today. Counsel for opposite party filed objections in IA 191/17. Counsel for Operational Creditor also filed rejoinder. List IA 191/17 for hearing on 08.03.2018.


Member (T)


Member (J)